

Serial No. of Order	Date of Order	Order with Signature
6	16.11.93	<p>Put up tomorrow for hearing as requested by Mr. Suman. VM Vice-Chairman Member (Adm.)</p>
7.	17.11.93	<p>We have heard Mr. B. L. N. Swamy learned counsel appearing for the petitioner and Mr. D. N. Mishra learned Standing Counsel (Railway). Hearing is concluded. Judgment is dictated and pronounced in open court vide in OA No. 173 of 1993. separate sheets attached to record. Thus, the application is accordingly disposed of. No costs.</p> <p>fr</p> <p>Vice-Chairman Member (Adm.)</p>